

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The Voluntary Retirement of Sh. Lalit Prasad (E.C.No. 27562702) S/o Late Ishwari Dutt, Judicial Assistant of this office is hereby accepted on his request and accordingly he stands relieved from his official duties w.e.f. 20.05.2026 (A/N).

*Anju Bajaj Chandna*

(Anju Bajaj Chandna)  
Principal District & Sessions Judge (HQs),  
Delhi

28250 - 284

No. \_\_\_\_\_ Admn. II/PF-SJA&JA/Ret./2026

Delhi, Dated the 16 MAY 2026

Copy forwarded for information and necessary action to:-

- 1 The Office of all the Principal District & Sessions Judge, Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Shahdara District, KKD Courts, Delhi.
- 3 The Sr. Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Shahdara District, Karkardooma Courts.
- 6 The Sr. A.O. (J)/ A.O. (J)/Branch Incharge, Vigilance & Litigation Branch:- Central & Shahdara District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 Dealing Assistants-Pay Bill and Service Book, Shahdara District, KKD Courts, Delhi.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Pension Cell, Shahdara District, Karkardooma Courts.
- 14 Dealing Official:- General Branch, Central District, THC, Delhi.
- 15 The District & Sessions Courts Employees Welfare Association: Delhi (Regd.), Room No. 28-A, THC, Delhi.
- 16 Sh. Arun Yadav, General Secretary, DSCEWA (presently posted in South-west District, Dwarka Courts, Delhi).
- 17 Sh. Lalit Prasad S/o Late Ishwari Dutt, Judicial Assistant (E.C.No. 27562702), presently posted as Branch Incharge, Record Room, Shahdara District, Karkardooma Courts, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation, if occupied.

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Administrative Officer (Judl.), (Admn.II)  
O/o Principal District & Sessions Judge (HQs): Delhi